

ITEM NO.7
(Misc. matter)

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (C) NO(S). 388/2017

FOUNDATION FOR ORGANISATIONAL RESEARCH &
EDUCATION "FORE SCHOOL OF MANAGEMENT"

PETITIONER(S)

VERSUS

AICTE

RESPONDENT(S)

Date: 26/05/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L.NAGESWARA RAO
HON'BLE MR. JUSTICE NAVIN SINHA
(VACATION BENCH)

For Petitioner(s)

Mr. Jayant Bhushan, Sr. adv.
Mr. Shoeb Alam, AOR
Mr. R.K. Joshi, Adv.
Mr. Talha A. Rehman, Adv.
Ms. Fauzia Shakil, Adv.
Mr. Ujjwal Singh, Adv.
Mr. Mojahed Karim Khan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Rule nisi.

Dasti, in addition, is permitted.

List the writ petition on 30th May, 2017.

(Neetu Khajuria)
Court Master

(Madhu Narula)
Court Master